## F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.9.2019

## ORDER NO. 196 of 2019

Hon'ble President is pleased to partially modify the roster order no. 159 of 2019 for CESTAT, New Delhi constituting Bench as follows:-

On 30/9/2019 at 10.30 a.m. Hon'ble Mr. Justice Dilip Gupta, President, Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following Anti dumping matters:-

AD/51750/2018
AD/COD/50654/2018 & AD/MISC/50655/2018 IN AD/51852/2018
AD/53579/2018
AD/COD/51061/2018 & AD/MISC/51062/2018 in AD/53094/2018
AD/52233/2018
AD/STAY/51113/2018 in AD/53285/2018
AD/STAY/50671-50673/2019 in AD/52058-52060/2019
AD/52172/2019

The Customs and Service Tax Division Bench matters will be taken after the sitting of the Anti Dumping Bench. The Excise DB matters will be heard by Bench comprising Sh. Anil Choudhary, Hon'ble Member (J) and Sh. Bijay Kumar, Hon'ble Member (T) during the sitting of the Anti Dumping Bench.

By order,

(Bineesh Kumar K.S.)

Registrar

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SPS to Hon'ble President/Hon'ble Member/ P.A. to Registrar/ Dy.Registrar, CESTAT/ Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar